

1 of 2025 (Compliance Audit); and

- (ii) Report of the Comptroller and Auditor General of India on Working of Mancheswar Carriage Repair Workshop in East Coast Railway and Construction of 5<sup>th</sup> and 6<sup>th</sup> Line between Chhatrapati Shivaji Maharaj Terminus (CSMT)-Kurla Station — Union Government — Ministry of Railways — Report No. 2 of 2025 (Compliance Audit— Railways).

[Placed in Library. See No. L. T. 2624/18/25]

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### REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON EXTERNAL AFFAIRS

DR. JOHN BRITTAS (Kerala): Sir, I lay on the Table, a copy (in English and Hindi) of the Sixth Report of the Department-related Parliamentary Standing Committee on External Affairs (Eighteenth Lok Sabha) on 'Indian Diaspora Overseas including NRIs, PIOs, OCIs and Migrant Workers: All Aspects of their Conditions and Welfare, including the status of the Emigration Bill'.

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### REPORTS OF THE COMMITTEE ON WELFARE OF OTHER BACKWARD CLASSES

**सुश्री कविता पाटीदार** (मध्य प्रदेश): महोदय, मैं अन्य पिछड़े वर्गों के कल्याण संबंधी समिति के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखती हूँ:-

- (a) Fifth Report of the Committee (2024-25) on Action Taken by the Government on the Observations/Recommendations contained in its Thirty-second Report (Seventeenth Lok Sabha) on 'Measures undertaken to secure representation of Other Backward Classes in employment and for their welfare in Central Industrial Security Force (CISF)' pertaining to the Ministry of Home Affairs;
- (b) Sixth Report of the Committee (2024-25) on 'Implementation of various measures/schemes for Welfare of OBCs' under the Ministry of Social Justice & Empowerment (Department of Social Justice and Empowerment); and
- (c) Seventh Report of the Committee (2024-25) on 'Formulation and implementation of Reservation Policy for OBCs in the posts and services under Government of India & Union Territories and Measures undertaken to secure representation of OBCs in employment and for their welfare in various

Departments/Organisations/ Institutions under Department of Personnel and Training (DoPT)' pertaining to the Ministry of Personnel, Public Grievances and Pensions.

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### **STATEMENT BY MINISTER**

#### **Status of implementation of the recommendations contained in the Third Report of the Department-related Parliamentary Standing Committee on Coal, Mines and Steel**

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES; AND THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI BHUPATHI RAJU SRINIVASA VARMA): Sir, with your permission, I lay a statement regarding Status of implementation of the recommendations contained in the Third Report of the Department-related Parliamentary Standing Committee on Coal, Mines and Steel (Eighteenth Lok Sabha) on 'Demands for Grants (2024-25)' of the Ministry of Steel.

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### **PANEL OF VICE-CHAIRPERSONS**

MR. CHAIRMAN: Hon. Members, in addition to the existing Members on the panel of Vice-Chairpersons, I have nominated Shri Birendra Prasad Baishya and Shri M. Mohamed Abdulla to the panel of Vice-Chairpersons.

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### **REGARDING NOTICES RECEIVED UNDER RULE 267 AND POINT OF ORDER**

MR. CHAIRMAN: Hon. Members, 12 notices have been received under Rule 267. Prof. Ram Gopal Yadav, Shri Javed Ali Khan have demanded discussion over the alleged threat and attempt to attack on the residence of former Union Minister and a sitting Member of the Rajya Sabha at Agra by some anti-social elements. The notices of Smt. Sagarika Ghose, Shri Saket Gokhale, Shri Mohammed Nadimul Haque, Ms. Dola Sen, Ms. Sushmita Dev have demanded discussion over the alleged lapse of the Election Commission in issuance of multiple duplicate Electors Photo Identity Cards across the States. The notices of Shri A.A. Rahim, Dr. John Brittas, Shri P.P. Suneer and Shri Santosh Kumar P have demanded discussion over the alleged threat to